

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 713 of 2020

IN THE MATTER OF:

Praful Nanji Satra

... Appellant

Versus

Vistra ITCL (India) Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Malak Bhatt, Ms. Devanshi Singh, Mr. Bharat
Gala and Mr. Gautam Singh, Advocate**

For Respondents :

**Mr. Pradeep Sacheti, Senior advocate with
Mr. Nishit Dhruva, Mr. Prakash Shinde and Mr.
Rohan Agrawal, Advocates for R-1 to R-3
Mr. Devarajan Raman, IRP (R-4)**

ORDER

(Through Virtual Mode)

14.10.2020 Pleadings are complete.

Written submissions has been filed by the Appellant. Learned counsel for the Respondent seeks and is granted two weeks' time to file short written submissions.

Mr. Devarajan Raman, Advocate representing Respondent No. 4 (Resolution Professional) may file status report with regarding to the 'corporate insolvency resolution process' within two weeks.

List the appeal 'for Admission (After Notice)' on **23rd November, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**